

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :24-07-2024

Date : 24.07.2024									
S L N o .	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Deal ing Sect ion	Se at
1	61505 /2024	24.07.2 024	BLAPL - 4726/ 2024	LD SAHU	C.O.		Order Dtd. 2024-07-22	BAIL- 2	(S ea t No - 7)
2	61506 /2024	24.07.2 024	BLAPL - 405/2 024	RK MALLICK	C.O.		Order Dtd. 2024-07-22		(S ea t No - 7)
3	61507 /2024	24.07.2 024	BLAPL - 7004/ 2024	J KAMILA	C.O.		Order Dtd. 2024-07-22		(S ea t No - 7)
4	61508 /2024	24.07.2 024	BLAPL - 7012/ 2024	B DAS	C.O.		Order Dtd. 2024-07-22		(S ea t No - 7)
5	61509 /2024	24.07.2 024	BLAPL - 7050/ 2024	A MOHANTY	C.O.		Order Dtd. 2024-07-22	BAIL- 1	(S ea t No - 3)
6	61510 /2024	24.07.2 024	BLAPL - 7040/ 2024	A MOHANTY	C.O.		Order Dtd. 2024-07-22	BAIL- 1	(S ea t No - -

									2)
7	61511 /2024	24.07.2 024	BLAPL - 6945/ 2024	A PATTANAIAK	C.O.		Order Dtd. 2024-07-22		(S ea t No - 2)
8	61512 /2024	24.07.2 024	BLAPL - 6923/ 2024	SUSANTA KUMAR NAYAK	C.O.		Order Dtd. 2024-07-22	BAIL- 2	(S ea t No - 12)
9	61513 /2024	24.07.2 024	BLAPL - 6958/ 2024	PRAMOD KUMAR JENA	C.O.		Order Dtd. 2024-07-22		(S ea t No - 12)
1 0	61514 /2024	24.07.2 024	WP (C) - 17279 /2024	AK NAYAK	C.O.		Order Dtd. 2024-07-22		(S ea t No - 12)
1 1	61515 /2024	24.07.2 024	WP (C) - 17281 /2024	AK NAYAK	C.O.		Order Dtd. 2024-07-22		(S ea t No - 12)
1 2	61516 /2024	24.07.2 024	ABLAP L- 6975/ 2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22		(S ea t No - 12)
1 3	61517 /2024	24.07.2 024	WP (C) - 17020 /2024	BANABIHARI RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	WRIT BRANC H-4	(S ea t No - 27)
1 4	61518 /2024	24.07.2 024	WP (C) - 17022 /2024	BANABIHARI RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	WRIT BRANC H-4	(S ea t No

									- 27)
1 5	61519 /2024	24.07.2 024	ABLAP L- 6982/ 2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	BAIL- 1	(S ea t No - 3)
1 6	61520 /2024	24.07.2 024	WP (C) - 17072 /2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	WRIT BRANC H-4	(S ea t No - 27)
1 7	61521 /2024	24.07.2 024	ABLAP L- 7009/ 2024	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22		(S ea t No - 27)
1 8	61522 /2024	24.07.2 024	ABLAP L- 7010/ 2024	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	BAIL- 1	(S ea t No - 2)
1 9	61523 /2024	24.07.2 024	WP (C) - 17088 /2024	D.K. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	WRIT BRANC H-4	(S ea t No - 27)
2 0	61524 /2024	24.07.2 024	ABLAP L- 7071/ 2024	MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	BAIL- 1	(S ea t No - 4)
2 1	61525 /2024	24.07.2 024	WP (C) - 17163 /2024	A.P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	WRIT BRANC H-5	(S ea t No - 47)
2 2	61526 /2024	24.07.2 024	ABLAP L- 7016/ 2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22		(S ea t No

									- 47)
2 3	61527 /2024	24.07.2 024	WP (C) - 17162 /2024	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-5	(S ea t No - 47)
2 4	61528 /2024	24.07.2 024	ABLAP L- 7070/ 2024	HK DASH	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	BAIL- 1	(S ea t No - 4)
2 5	61529 /2024	24.07.2 024	WP (C) - 16998 /2024	PITAMBAR PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC H-3	(S ea t No - 13)
2 6	61530 /2024	24.07.2 024	ABLAP L- 7065/ 2024	JP KAR	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(S ea t No - 13)
2 7	61531 /2024	24.07.2 024	WP (C) - 17511 /2022	R.K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	WRIT BRANC H-1	(S ea t No - 3)
2 8	61532 /2024	24.07.2 024	WP (C) - 17511 /2022	R.K. BISOI	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	WRIT BRANC H-1	(S ea t No - 3)
2 9	61533 /2024	24.07.2 024	WP (C) - 11733 /2015	S. GUPTA	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC H-4	(S ea t No - 19)
3 0	61534 /2024	24.07.2 024	WP (C) - 17238 /2024	KHAGESWAR BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-23		(S ea t No

									- 19)
3 1	61535 /2024	24.07.2 024	WP (C) - 5980/ 2019	SOVENSWAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC H-7	(S ea t No - 5)
3 2	61536 /2024	24.07.2 024	WP (C) - 5981/ 2019	SOVENSWAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC H-7	(S ea t No - 5)
3 3	61537 /2024	24.07.2 024	WP (C) - 17291 /2024	K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-23		(S ea t No - 5)
3 4	61538 /2024	24.07.2 024	WP (C) - 17247 /2024	KHAGESWAR BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-23		(S ea t No - 5)
3 5	61539 /2024	24.07.2 024	WP (C) - 41356 /2023	BANABIHARI RAY	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC H-1	(S ea t No - 2)
3 6	61540 /2024	24.07.2 024	WP (C) - 41355 /2023	BANABIHARI RAY	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC H-1	(S ea t No - 2)
3 7	61541 /2024	24.07.2 024	WP (C) - 5983/ 2019	SOVENSWAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC H-7	(S ea t No - 5)
3 8	61542 /2024	24.07.2 024	WP (C) - 31123 /2022	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC H-6	(S ea t No - 26)
3	61543	24.07.2	WP (C)	SOVENSWAR	C.O.	COURT	Order Dtd. 2024-07-23	WRIT	(S

9	/2024	024	- 5984/ 2019	NAYAK		NO. 1		BRANC H-7	ea t No - 5)
4 0	61544 /2024	24.07.2 024	WP (C) - 32389 /2023	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC H-5	(S ea t No - 23)
4 1	61545 /2024	24.07.2 024	WPC (O AC) - 1656/ 2018	S.K. RATH	C.O.	COURT NO. 1	Order Dtd. 2024-07-16	OA Branc h	(S ea t No - 1)
4 2	61546 /2024	24.07.2 024	WP (C) - 5985/ 2019	SOVENSWAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC H-7	(S ea t No - 5)
4 3	61547 /2024	24.07.2 024	WP (C) - 5986/ 2019	SOVENSWAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC H-7	(S ea t No - 5)
4 4	61548 /2024	24.07.2 024	WP (C) - 24002 /2023	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H-2	(S ea t No - 34)
4 5	61549 /2024	24.07.2 024	WP (C) - 24003 /2023	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H-2	(S ea t No - 34)
4 6	61550 /2024	24.07.2 024	WP (C) - 24004 /2023	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H-2	(S ea t No - 34)
4 7	61551 /2024	24.07.2 024	WP (C) -	SOVENSWAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC	(S ea

			14562 /2019					H-3	t No - 28)
4 8	61552 /2024	24.07.2 024	WP (C) - 24006 /2023	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H-2	(S ea t No - 34)
4 9	61553 /2024	24.07.2 024	BLAPL - 7041/ 2024	M.R DAS	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(S ea t No - 34)
5 0	61554 /2024	24.07.2 024	WP (C) - 14562 /2019	R K SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC H-3	(S ea t No - 28)
5 1	61555 /2024	24.07.2 024	WP (C) - 24007 /2023	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H-2	(S ea t No - 34)
5 2	61556 /2024	24.07.2 024	WP (C) - 24009 /2023	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H-2	(S ea t No - 34)
5 3	61557 /2024	24.07.2 024	BLAPL - 7034/ 2024	A.K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	BAIL- 1	(S ea t No - 6)
5 4	61558 /2024	24.07.2 024	WP (C) - 14564 /2019	SOVENSWAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC H-3	(S ea t No - 28)

55	61559/2024	24.07.2024	WP (C) - 24010/2023	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H-2	(Seat No - 34)
56	61560/2024	24.07.2024	BLAPL - 7036/2024	J PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Seat No - 34)
57	61561/2024	24.07.2024	WP (C) - 24013/2023	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H-2	(Seat No - 34)
58	61562/2024	24.07.2024	WP (C) - 14564/2019	R K SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC H-3	(Seat No - 28)
59	61563/2024	24.07.2024	WP (C) - 24015/2023	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H-2	(Seat No - 34)
60	61564/2024	24.07.2024	BLAPL - 7052/2024	J. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Seat No - 34)
61	61565/2024	24.07.2024	WP (C) - 24017/2023	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H-2	(Seat No - 34)
62	61566/2024	24.07.2024	WP (C) - 14566/2019	SOVENSWAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC H-3	(Seat No - 34)

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6 3	61567 /2024	24.07.2 024	WP (C) - 24019 /2023	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H-2	(S ea t No - 34)
6 4	61568 /2024	24.07.2 024	ABLAP L- 7066/ 2024	J. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(S ea t No - 34)
6 5	61569 /2024	24.07.2 024	WP (C) - 14566 /2019	RASHMI KANTA SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC H-3	(S ea t No - 28)
6 6	61570 /2024	24.07.2 024	WP (C) - 24020 /2023	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H-2	(S ea t No - 34)
6 7	61571 /2024	24.07.2 024	BLAPL - 6940/ 2024	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(S ea t No - 34)
6 8	61572 /2024	24.07.2 024	WP (C) - 24022 /2023	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H-2	(S ea t No - 34)
6 9	61573 /2024	24.07.2 024	WP (C) - 14567 /2019	SOVENSWAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC H-3	(S ea t No - 28)
7	61574	24.07.2	WP (C)	P. NAYAK	C.O.	COURT	Order Dtd. 2024-07-12	WRIT	(S

0	/2024	024	- 39361 /2023			NO. 1		BRANC H-2	ea t No - 6)
7 1	61575 /2024	24.07.2 024	WP (C) - 14567 /2019	RASHMI KANTA SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC H-3	(S ea t No - 28)
7 2	61576 /2024	24.07.2 024	BLAPL - 6943/ 2024	G. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	BAIL- 2	(S ea t No - 11)
7 3	61577 /2024	24.07.2 024	WP (C) - 38786 /2021	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANC H-3	(S ea t No - 33)
7 4	61578 /2024	24.07.2 024	WP (C) - 39364 /2023	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H-2	(S ea t No - 6)
7 5	61579 /2024	24.07.2 024	ABLAP L- 7068/ 2024	J PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(S ea t No - 6)
7 6	61580 /2024	24.07.2 024	WP (C) - 41101 /2023	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H-7	(S ea t No - 48)
7 7	61581 /2024	24.07.2 024	WPC (O A) - 2894/ 2018	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	OA Branc h	(S ea t No - 1)
7 8	61582 /2024	24.07.2 024	BLAPL -	AK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-22	BAIL- 1	(S ea

			6996/ 2024			OLD			t No - 1)
7 9	61583 /2024	24.07.2 024	WP (C) - 41098 /2023	P. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-12	WRIT BRANC H-6	(S ea t No - 35)
8 0	61584 /2024	24.07.2 024	ABLAP L- 7067/ 2024	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	BAIL- 1	(S ea t No - 4)
8 1	61585 /2024	24.07.2 024	FAO- 280/2 021	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-19	MISC. APPEA L SEC.	(S ea t No - 2)
8 2	61586 /2024	24.07.2 024	BLAPL - 6991/ 2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22		(S ea t No - 2)
8 3	61587 /2024	24.07.2 024	ABLAP L- 7011/ 2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	BAIL- 1	(S ea t No - 4)
8 4	61588 /2024	24.07.2 024	CRLA- 77/20 24	H.K. DASH	C.O.	COURT NO. 5	Order Dtd. 2024-12-09	CRIMI NAL APPEA L	(S ea t No - 10)
8 5	61589 /2024	24.07.2 024	WPC (O A)- 1909/ 2018	M R SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-07-23	OA Branc h	(S ea t No - 1)
8 6	61590 /2024	24.07.2 024	ABLAP L- 6986/ 2024	A. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-07-22	BAIL- 1	(S ea t No -)

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87	61591/2024	24.07.2024	WP (C) - 9260/2024	D K NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-06-27	WRIT BRANCH-4	(Seat No - 38)
88	61592/2024	24.07.2024	CRLMP - 699/2024	BIJAYA KUMAR ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	WRIT BRANCH-7	(Seat No - 44)
89	61593/2024	24.07.2024	ABLAP L- 7008/2024	S.K BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	BAIL-1	(Seat No - 2)
90	61594/2024	24.07.2024	WP (C) - 45/2024	M K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	WRIT BRANCH-5	(Seat No - 21)
91	61595/2024	24.07.2024	ABLAP L- 7017/2024	B.S SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Seat No - 21)
92	61596/2024	24.07.2024	ABLAP L- 7015/2024	S.R PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	BAIL-1	(Seat No - 4)
93	61597/2024	24.07.2024	ABLAP L- 7074/2024	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	BAIL-1	(Seat No - 4)
94	61598/2024	24.07.2024	BLAPL - 7015/2024	M.R BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-07-22		(Seat No - 4)

95	61599/2024	24.07.2024	BLAPL - 6952/2024	M.R BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	(Seat No - 4)
96	61601/2024	24.07.2024	BLAPL - 7024/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	(Seat No - 4)
97	61602/2024	24.07.2024	WP (C) - 17284/2024	M.D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-09-09	(Seat No - 4)
98	61604/2024	24.07.2024	BLAPL - 1936/2024	BK PARDHI	C.O.	COURT NO. 11	Order Dtd. 2024-07-12	(Seat No - 4)
99	61605/2024	24.07.2024	BLAPL - 1936/2024	SK SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-07-12	(Seat No - 4)
100	61608/2024	24.07.2024	BLAPL - 7044/2024	R R NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-07-22	(Seat No - 4)
101	61609/2024	24.07.2024	BLAPL - 6931/2024	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-07-22	(Seat No - 4)
102	61610/2024	24.07.2024	BLAPL - 6936/2024	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-07-22	(Seat No - 4)
103	61611/2024	24.07.2024	BLAPL - 6930/2024	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-07-22	(Seat No - 4)

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104	61612/2024	24.07.2024	WP (C) - 17001/2023	B.K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-07-22	WRIT BRANCH-2	(Seat No - 45)
105	61613/2024	24.07.2024	WP (C) - 17001/2023	M/S.BIJAY KUMAR SAMANTRAY, B.K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-07-22	WRIT BRANCH-2	(Seat No - 45)
106	61614/2024	24.07.2024	WP (C) - 21523/2014	M/S.PRADEEP KU.DAS-1	C.O.	COURT NO. 11	Order Dtd. 2024-07-22		(Seat No - 45)
107	61615/2024	24.07.2024	WP (C) - 21523/2014	K. MANDAL	C.O.	COURT NO. 11	Order Dtd. 2024-07-22		(Seat No - 45)
108	61616/2024	24.07.2024	LAA-61/2019	B.K. PARDHI	C.O.	COURT NO. 11	Order Dtd. 2024-07-22	FIRST APPEAL	(Seat No - 5)
109	61618/2024	24.07.2024	LAA-61/2019	M.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-07-22	FIRST APPEAL	(Seat No - 5)
110	61620/2024	24.07.2024	LAA-61/2019	M.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-07-22	FIRST APPEAL	(Seat No - 5)
111	61623/2024	24.07.2024	LAA-67/2019	B.K. PARDHI	C.O.	COURT NO. 11	Order Dtd. 2024-07-22	FIRST APPEAL	(Seat No - 5)

1 1 2	61624 /2024	24.07.2 024	LAA- 67/20 19	M.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-07-22	FIRST APPEA L	(S ea t No - 5)
1 1 3	61625 /2024	24.07.2 024	WP (C) - 22976 /2015	K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-16	WRIT BRANC H-1	(S ea t No - 3)
1 1 4	61626 /2024	24.07.2 024	WP (C) - 28062 /2019	P.K. PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-07-16	WRIT BRANC H-3	(S ea t No - 11)
1 1 5	61627 /2024	24.07.2 024	BLAPL - 5730/ 2024	G SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-07-22		(S ea t No - 11)
1 1 6	61633 /2024	24.07.2 024	FAO- 25/20 24	D NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-10-01	MISC. APPEA L SEC.	(S ea t No - 5)
1 1 7	61634 /2024	24.07.2 024	MACA- 337/2 022	MOTILAL MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	MISC. APPEA L SEC.	(S ea t No - 4)
1 1 8	61636 /2024	24.07.2 024	MACA- 337/2 022	SATYABHUSAN DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	MISC. APPEA L SEC.	(S ea t No - 4)
1 1 9	61638 /2024	24.07.2 024	MACA- 225/2 023	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	MISC. APPEA L SEC.	(S ea t No - 6)
1 2 0	61639 /2024	24.07.2 024	MACA- 225/2 023	S K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	MISC. APPEA L	(S ea t

								SEC.	No - 6)
1 2 1	61640 /2024	24.07.2 024	WP (C) - 14116 /2009	K K NATH	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	WRIT BRANC H-8	(S ea t No - 29)
1 2 2	61641 /2024	24.07.2 024	WP (C) - 14116 /2009	N K ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	WRIT BRANC H-8	(S ea t No - 29)
1 2 3	61644 /2024	24.07.2 024	ABLAP L- 14659 /2023	D K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-02	BAIL- 1	(S ea t No - 5)
1 2 4	61646 /2024	24.07.2 024	WP (C) - 8825/ 2024	R R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	WRIT BRANC H-8	(S ea t No - 43)
1 2 5	61647 /2024	24.07.2 024	WP (C) - 16980 /2024	A. NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-19	WRIT BRANC H-3	(S ea t No - 13)
1 2 6	61648 /2024	24.07.2 024	FAO- 304/2 024	N K SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	MISC. APPEA L SEC.	(S ea t No - 5)
1 2 7	61649 /2024	24.07.2 024	WP (C) - 17177 /2024	K.N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-09-02	WRIT BRANC H-5	(S ea t No - 47)
1 2 8	61650 /2024	24.07.2 024	FAO- 304/2 024	A K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	MISC. APPEA L	(S ea t

								SEC.	No - 5)
129	61651/2024	24.07.2024	WP (C) - 17136/2024	U. CHHOTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-07-22	WRIT BRANCH-5	(Seat No - 47)
130	61653/2024	24.07.2024	WP (C) - 20212/2016	H.K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-07-18	WRIT BRANCH-8	(Seat No - 43)
131	61654/2024	24.07.2024	ABLAP L- 7013/2024	SP BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-07-22	BAIL-1	(Seat No - 4)
132	61655/2024	24.07.2024	WP (C) - 14791/2024	K.K. NATH	C.O.	COURT NO. 11	Order Dtd. 2024-07-15	WRIT BRANCH-3	(Seat No - 12)
133	61656/2024	24.07.2024	WP (C) - 15734/2024	N.K. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-07-19	WRIT BRANCH-6	(Seat No - 16)
134	61657/2024	24.07.2024	WP (C) - 16113/2024	J. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-07-19	WRIT BRANCH-2	(Seat No - 8)
135	61658/2024	24.07.2024	WP (C) - 15024/2024	SATYABRATA JENA	C.O.	COURT NO. 11	Order Dtd. 2024-07-19	WRIT BRANCH-6	(Seat No - 26)
136	61659/2024	24.07.2024	WP (C) - 1472/	B.P. MOHAPATRA	C.O.	COURT NO. 11	Judgement Dtd. 2024-07-19	WRIT BRANCH-5	(Seat

			2024						No - 22)
137	61660/2024	24.07.2024	WP (C) - 16979/2024	M.M. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-07-19	WRIT BRANCH-3	(Seat No - 13)
138	61661/2024	24.07.2024	CRLREV- 240/2024	P.K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-07-22	CRIMINAL REVISION	(Seat No - 1)
139	61662/2024	24.07.2024	WP (C) - 19898/2011	D.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-19	WRIT BRANCH-4	(Seat No - 37)
140	61663/2024	24.07.2024	WP (C) - 19898/2011	P.K. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-07-19	WRIT BRANCH-4	(Seat No - 37)
141	61664/2024	24.07.2024	RSA- 74/2003	B. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-07-19	SECOND APPEAL	(Seat No - 4)
142	61665/2024	24.07.2024	BLAPL - 6999/2024	B. LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-07-23		(Seat No - 4)
143	61667/2024	24.07.2024	RSA- 383/2015	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-07-19	SECOND APPEAL	(Seat No - 1)
144	61668/2024	24.07.2024	TRP (C) - 138/2024	S.S. PASAYAT	C.O.	COURT NO. 11	Order Dtd. 2024-09-02	M.J.C.	(Seat No

									-6)
145	61669/2024	24.07.2024	TRP (C)-130/2024	D.K. DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-07-22	M.J.C.	(Seat No - 6)
146	61670/2024	24.07.2024	ABLAP L-12841/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2023-12-13	BAIL-2	(Seat No - 7)
147	61671/2024	24.07.2024	BLAPL -7000/2024	B.LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	BAIL-1	(Seat No - 1)
148	61672/2024	24.07.2024	ABLAP L-12884/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2023-11-09	BAIL-2	(Seat No - 7)
149	61673/2024	24.07.2024	ABLAP L-13987/2023	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-1	(Seat No - 1)
150	61674/2024	24.07.2024	CRLMP -486/2024	USHARANI PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	WRIT BRANCH-5	(Seat No - 21)
151	61676/2024	24.07.2024	CRLMP -1037/2024	M K RATH	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	WRIT BRANCH-3	(Seat No - 14)
152	61677/2024	24.07.2024	CRLMP -1034/2024	DIBAKAR SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	WRIT BRANCH-3	(Seat No - 14)

153	61678/2024	24.07.2024	CRLMP - 1028/2024	ARTATRAN PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	WRIT BRANCH-3	(Seat No - 14)
154	61679/2024	24.07.2024	CRLMP - 1012/2024	B DAS	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	WRIT BRANCH-3	(Seat No - 14)
155	61681/2024	24.07.2024	BLAPL - 1435/2024	N C SINHA	C.O.	COURT NO. 11	Order Dtd. 2024-07-22		(Seat No - 14)
156	61683/2024	24.07.2024	WP (C) - 29030/2023	R.K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2024-08-13	WRIT BRANCH-1	(Seat No - 1)
157	61684/2024	24.07.2024	BLAPL - 6842/2024	B B ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-07-19	BAIL-2	(Seat No - 9)
158	61686/2024	24.07.2024	BLAPL - 6947/2024	RK MALLICK	C.O.	COURT NO. 9	Order Dtd. 2024-07-22		(Seat No - 9)
159	61687/2024	24.07.2024	ABLAP L- 6972/2024	BK DALAI	C.O.	COURT NO. 9	Order Dtd. 2024-07-22		(Seat No - 9)
160	61688/2024	24.07.2024	ABLAP L- 7075/2024	PRIYA RANJAN MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	BAIL-1	(Seat No - 4)
166	61689/2024	24.07.2024	ABLAP L-	PK BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-07-22		(Seat No - 4)

1			6994/ 2024			OLD			t No - 4)
1 6 2	61690 /2024	24.07.2 024	BLAPL - 14663 /2023	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-18	BAIL- 2	(S ea t No - 8)
1 6 3	61691 /2024	24.07.2 024	CRLA- 1039/ 2023	R.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No - 9)
1 6 4	61692 /2024	24.07.2 024	WP (C) - 15808 /2024	S.K. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-07-23	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
1 6 5	61693 /2024	24.07.2 024	WP (C) - 15810 /2024	S.K. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-07-23	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
1 6 6	61694 /2024	24.07.2 024	WP (C) - 8432/ 2024	S.R. PATTANAİK	C.O.	COURT NO. 23	Order Dtd. 2024-07-22	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 6)
1 6 7	61719 /2024	24.07.2 024	BLAPL - 2981/ 2024	S. CHOUDHURY	C.O.	COURT NO. 23	Order Dtd. 2024-07-23	BAIL- 1	(S ea t No - 4)
1 6 8	61723 /2024	24.07.2 024	WP (C) - 1909/ 2024	P BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-07-23	WRIT BRANC H-2	(S ea t No - 6)
1 6 9	61726 /2024	24.07.2 024	BLAPL - 1275/ 2024	PARTHA SARATHI DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-10	BAIL- 1	(S ea t No

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170	61727/2024	24.07.2024	MATA-293/2023	S. MOHARANA	C.O.	COURT NO. 10	Order Dtd. 2024-07-23	FIRST APPEAL	(Seat No - 4)
171	61728/2024	24.07.2024	WP (C) - 16985/2024	D.D. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-08-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 113)
172	61729/2024	24.07.2024	WP (C) - 16864/2024	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 112)
173	61730/2024	24.07.2024	MATA-87/2023	M.R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	FIRST APPEAL	(Seat No - 4)
174	61731/2024	24.07.2024	MATA-87/2023	P. BASTIA	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	FIRST APPEAL	(Seat No - 4)
175	61736/2024	24.07.2024	CRLA-528/2024	A.K. RANA	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	CRIMINAL APPEAL	(Seat No - 11)
176	61737/2024	24.07.2024	CRLMP - 1033/2024	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANCH-3	(Seat No - 14)
177	61738/2024	24.07.2024	CRLMP - 1036/2024	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANCH-3	(Seat No -)

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178	61740/2024	24.07.2024	CRLMP - 1035/2024	S.R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANCH-3	(Seat No - 14)
179	61741/2024	24.07.2024	CRLMP - 500/2024	KIRTAN DANG	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANCH-5	(Seat No - 21)
180	61742/2024	24.07.2024	WPC (O AC) - 2064/2009	D.P. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-07-15	OA Branch	(Seat No - 1)
181	61743/2024	24.07.2024	WPC (O AC) - 2064/2009	D. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-07-15	OA Branch	(Seat No - 1)
182	61744/2024	24.07.2024	WP (C) - 2421/2020	S.K. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANCH-1	(Seat No - 4)
183	61745/2024	24.07.2024	WP (C) - 17200/2024	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No - 47)
184	61747/2024	24.07.2024	WP (C) - 21540/2023	P.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANCH-7	(Seat No - 10)
185	61748/2024	24.07.2024	WP (C) - 21540/2023	P.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANCH-7	(Seat No -)

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186	61749/2024	24.07.2024	BLAPL - 2501/2024	SURYA KANTA PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-07-23		(Seat No - 10)
187	61750/2024	24.07.2024	WP (C) - 17216/2024	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-07-23		(Seat No - 10)
188	61751/2024	24.07.2024	RPFAM - 138/2024	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	FIRST APPEAL	(Seat No - 4)
189	61752/2024	24.07.2024	CMP-886/2023	T. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-07-19	WRIT BRANCH-5	(Seat No - 23)
190	61754/2024	24.07.2024	CMP-648/2024	P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANCH-4	(Seat No - 37)
191	61755/2024	24.07.2024	CMP-592/2024	A.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANCH-3	(Seat No - 14)
192	61757/2024	24.07.2024	CMP-667/2024	S. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANCH-4	(Seat No - 37)
193	61759/2024	24.07.2024	CMP-656/2024	P.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANCH-4	(Seat

									No - 37)
194	61760/2024	24.07.2024	WP (C) - 14353/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-08-21	WRIT BRANCH-6	(Seat No - 36)
195	61761/2024	24.07.2024	BLAPL - 9231/2023	H.K. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	BAIL-1	(Seat No - 6)
196	61763/2024	24.07.2024	WP (C) - 11652/2024	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 20	Order Dtd. 2024-07-23	WRIT BRANCH-7	(Seat No - 15)
197	61764/2024	24.07.2024	BLAPL - 11894/2023	J PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	BAIL-2	(Seat No - 11)
198	61765/2024	24.07.2024	WP (C) - 8630/2024	M/S.MANOJ KUMAR NAYAK (IN PERSON)	C.O.	COURT NO. 20	Order Dtd. 2024-07-23	WRIT BRANCH-6	(Seat No - 24)
199	61766/2024	24.07.2024	BLAPL - 11132/2023	BIJAY KUMAR DALEI	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	BAIL-1	(Seat No - 2)
200	61767/2024	24.07.2024	WP (C) - 12506/2024	M. JATI	C.O.	COURT NO. 20	Order Dtd. 2024-07-23	WRIT BRANCH-2	(Seat No - 9)
201	61768/2024	24.07.2024	BLAPL - 9352/	AVIRAM PATRA	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	BAIL-2	(Seat

			2023						No - 11)
202	61769/2024	24.07.2024	WP (C) - 12506/2024	S. SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-07-23	WRIT BRANCH-2	(Seat No - 9)
203	61770/2024	24.07.2024	BLAPL - 11134/2023	BIJAY KUMAR DALEI	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	BAIL-1	(Seat No - 2)
204	61771/2024	24.07.2024	MATA-8/2021	B.R. SENAPATI	C.O.	COURT NO. 20	Order Dtd. 2024-07-23	FIRST APPEAL	(Seat No - 1)
205	61772/2024	24.07.2024	BLAPL - 7019/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	BAIL-1	(Seat No - 2)
206	61773/2024	24.07.2024	BLAPL - 12792/2023	A K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-07-22	BAIL-2	(Seat No - 10)
207	61774/2024	24.07.2024	MATA-8/2021	H.K. PATRA	C.O.	COURT NO. 20	Order Dtd. 2024-07-23	FIRST APPEAL	(Seat No - 1)
208	61775/2024	24.07.2024	JCRLA - 8/2020	T D RATNA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	CRIMINAL APPEAL	(Seat No - 11)
209	61776/2024	24.07.2024	FAO-32/2021	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-18	MISC. APPEAL SEC.	(Seat No -)

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2 1 0	61777 /2024	24.07.2 024	CRLA- 370/2 017	R K MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-07-22	CRIMI NAL APPEA L	(S ea t No - 8)
2 1 1	61778 /2024	24.07.2 024	WP (C) - 1377/ 2016	R.C. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-07-02	WRIT BRANC H-8	(S ea t No - 40)
2 1 2	61779 /2024	24.07.2 024	BLAPL - 6071/ 2024	RK MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-07-22		(S ea t No - 40)
2 1 3	61780 /2024	24.07.2 024	BLAPL - 4046/ 2024	PK NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-07-22		(S ea t No - 40)
2 1 4	61781 /2024	24.07.2 024	WP (C) - 1377/ 2016	R.C. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-07-02	WRIT BRANC H-8	(S ea t No - 40)
2 1 5	61782 /2024	24.07.2 024	WA- 2254/ 2023	S C DAS	C.O.	COURT NO. 5	Order Dtd. 2024-07-18	WRIT APPEA L	(S ea t No - 3)
2 1 6	61783 /2024	24.07.2 024	WP (C) - 1377/ 2016	A. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-07-02	WRIT BRANC H-8	(S ea t No - 40)
2 1 7	61784 /2024	24.07.2 024	BLAPL - 4415/ 2024	NK SATAPATHY	C.O.	COURT NO. 5	Order Dtd. 2024-07-22		(S ea t No -)

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218	61785/2024	24.07.2024	WA-1347/2024	J P KAR	C.O.	COURT NO. 5	Order Dtd. 2024-07-23	WRIT APPEAL	(Seat No-4)
219	61786/2024	24.07.2024	BLAPL-5490/2024	JR NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-07-22		(Seat No-4)
220	61787/2024	24.07.2024	WP (C) -1375/2016	R.C. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-07-02	WRIT BRANCH-8	(Seat No-40)
221	61788/2024	24.07.2024	WA-1754/2024	K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	WRIT APPEAL	(Seat No-6)
222	61789/2024	24.07.2024	WP (C) -1375/2016	R.C. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-07-02	WRIT BRANCH-8	(Seat No-40)
223	61790/2024	24.07.2024	WP (C) -1375/2016	A. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07-02	WRIT BRANCH-8	(Seat No-40)
224	61791/2024	24.07.2024	WP (C) -15244/2024	BISWAJIT SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
225	61792/2024	24.07.2024	CRLRE V-138/2015	M.K. PANI	C.O.	COURT NO. 23	Order Dtd. 2024-07-23	CRIMINAL REVISION	(Seat No-)

									3)
2 2 6	61793 /2024	24.07.2 024	WP (C) - 15244 /2024	S MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
2 2 7	61794 /2024	24.07.2 024	ARBP- 69/20 23	P CH DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07-19		(S ea t No - 11 9)
2 2 8	61795 /2024	24.07.2 024	CRLRE V- 936/2 011	S. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	CRIMI NAL REVIS ION	(S ea t No - 5)
2 2 9	61796 /2024	24.07.2 024	WP (C) - 17096 /2024	SARAT CHANDRA MEKAP	C.O.	COURT NO. 23	Order Dtd. 2024-07-19		(S ea t No - 5)
2 3 0	61797 /2024	24.07.2 024	WP (C) - 17045 /2024	ISWAR CH SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-08-14		(S ea t No - 5)
2 3 1	61798 /2024	24.07.2 024	CRLRE V- 590/2 014	A.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-16	CRIMI NAL REVIS ION	(S ea t No - 5)
2 3 2	61799 /2024	24.07.2 024	WP (C) - 16958 /2024	D K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-19		(S ea t No - 5)
2 3 3	61801 /2024	24.07.2 024	WP (C) - 2016/ 2022	R.K. MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-07-23	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
2	61822	24.07.2	TRPCR	B DAS	C.O.	COURT	Order Dtd. 2024-07-18	BAIL-	(S

34	/2024	024	L-37/2024			NO. 11		1	eat No - 3)
235	61826/2024	24.07.2024	LAA-67/2019	M K PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-07-22	FIRST APPEAL	(Seat No - 5)
236	61830/2024	24.07.2024	CRLREV-342/2024	H K PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-08-28		(Seat No - 5)
237	61832/2024	24.07.2024	WP (C) - 14988/2024	N C SINHA	C.O.	COURT NO. 10	Order Dtd. 2024-07-22	WRIT BRANCH-5	(Seat No - 20)
238	61833/2024	24.07.2024	WP (C) - 15382/2024	A K PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-07-22	WRIT BRANCH-1	(Seat No - 3)
239	61834/2024	24.07.2024	WP (C) - 15540/2024	GOPINATH SETHI	C.O.	COURT NO. 10	Order Dtd. 2024-07-22	WRIT BRANCH-3	(Seat No - 33)
240	61835/2024	24.07.2024	WP (C) - 16251/2024	ANIL KUMAR DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-22	WRIT BRANCH-4	(Seat No - 46)
241	61836/2024	24.07.2024	WP (C) - 16017/2024	B C PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-07-22	WRIT BRANCH-1	(Seat No - 4)
242	61837/2024	24.07.2024	WP (C) - 16314	P K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-22	WRIT BRANCH-5	(Seat

			/2024						No - 21)
243	61838/2024	24.07.2024	BLAPL - 3128/2024	PC DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23		(Seat No - 21)
244	61839/2024	24.07.2024	CRLA-527/2017	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	CRIMINAL APPEAL	(Seat No - 1)
245	61840/2024	24.07.2024	CRLA-527/2017	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	CRIMINAL APPEAL	(Seat No - 1)
246	61841/2024	24.07.2024	CRLMC - 4141/2022	D K NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-16	CRIMINAL MISC	(Seat No - 4)
247	61842/2024	24.07.2024	CRLA-1110/2022	J P KAR	C.O.	COURT NO. 7	Order Dtd. 2024-07-23	CRIMINAL APPEAL	(Seat No - 7)
248	61843/2024	24.07.2024	WP (C) - 26900/2020	SURENDRA BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-07-23	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 112)
249	61845/2024	24.07.2024	WP (C) - 26962/2020	SURENDRA BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-07-23	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 113)
250	61846/2024	24.07.2024	CRLA-688/2023	A K BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-07-23	CRIMINAL APPEAL	(Seat No

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251	61847/2024	24.07.2024	CRLA-442/2019	PRATAP KU. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	CRIMINAL APPEAL	(Seat No - 6)
252	61849/2024	24.07.2024	CRLA-217/2022	S S PATTANAİK	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	CRIMINAL APPEAL	(Seat No - 7)
253	61850/2024	24.07.2024	WP (C) - 16262/2024	M BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	WRIT BRANCH-4	(Seat No - 46)
254	61851/2024	24.07.2024	CMP-1115/2023	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	WRIT BRANCH-8	(Seat No - 41)
255	61852/2024	24.07.2024	CMP-1614/2023	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	WRIT BRANCH-5	(Seat No - 20)
256	61854/2024	24.07.2024	WP (C) - 16426/2024	AJIT KUMAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	WRIT BRANCH-6	(Seat No - 35)
257	61855/2024	24.07.2024	WP (C) - 16341/2024	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-19	WRIT BRANCH-5	(Seat No - 21)
258	61856/2024	24.07.2024	WP (C) - 16431/2024	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-07-19	WRIT BRANCH-6	(Seat No

									- 35)
2 5 9	61857 /2024	24.07.2 024	WP (C) - 16544 /2024	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-19	WRIT BRANC H-7	(S ea t No - 18)
2 6 0	61858 /2024	24.07.2 024	WP (C) - 16580 /2024	TAPAN KU. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08-09	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 10 9)
2 6 1	61859 /2024	24.07.2 024	WP (C) - 16657 /2024	SANGRAM KUMAR SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-08-02	WRIT BRANC H-8	(S ea t No - 42)
2 6 2	61860 /2024	24.07.2 024	WP (C) - 18695 /2020	AMIT PRASAD BOSE, M/S KUNAL KU. SWAIN, K. SWAIN, J.R. KHUNTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANC H-5	(S ea t No - 23)
2 6 3	61861 /2024	24.07.2 024	WP (C) - 16518 /2024	R K BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-08-23	WRIT BRANC H-7	(S ea t No - 18)
2 6 4	61862 /2024	24.07.2 024	WP (C) - 18695 /2020	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANC H-5	(S ea t No - 23)
2 6 5	61863 /2024	24.07.2 024	WP (C) - 16831 /2024	BIKRAM SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-08-08	WRIT BRANC H-2	(S ea t No - 9)
2 6 6	61864 /2024	24.07.2 024	WP (C) -	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-26	WRIT BRANC	(S ea

6			11918 /2021			OLD		H-8	t No - 39)
2 6 7	61865 /2024	24.07.2 024	WP (C) - 14911 /2024	R M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-19	WRIT BRANC H-5	(S ea t No - 20)
2 6 8	61866 /2024	24.07.2 024	WP (C) - 27278 /2023	P.N. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-5	(S ea t No - 23)
2 6 9	61867 /2024	24.07.2 024	WP (C) - 13972 /2024	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	WRIT BRANC H-1	(S ea t No - 31)
2 7 0	61868 /2024	24.07.2 024	BLAPL - 14434 /2023	R.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	BAIL- 2	(S ea t No - 9)
2 7 1	61869 /2024	24.07.2 024	WP (C) - 16250 /2024	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	WRIT BRANC H-4	(S ea t No - 46)
2 7 2	61870 /2024	24.07.2 024	WP (C) - 16116 /2012	S.BUDGATA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	WRIT BRANC H-8	(S ea t No - 39)
2 7 3	61871 /2024	24.07.2 024	WP (C) - 16566 /2024	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	WRIT BRANC H-7	(S ea t No - 18)

274	61873/2024	24.07.2024	WP (C) - 16573/2024	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	WRIT BRANCH-7	(Seat No - 18)
275	61874/2024	24.07.2024	WP (C) - 16927/2024	S.K.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	WRIT BRANCH-3	(Seat No - 13)
276	61875/2024	24.07.2024	WP (C) - 16610/2024	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	WRIT BRANCH-8	(Seat No - 42)
277	61876/2024	24.07.2024	RSA-59/2024	D. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-09-30	SECOND APPEAL	(Seat No - 4)
278	61877/2024	24.07.2024	WP (C) - 16054/2024	R C MUDULI	C.O.	COURT NO. 10	Order Dtd. 2024-08-28	WRIT BRANCH-1	(Seat No - 4)
279	61878/2024	24.07.2024	BLAPL - 14355/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2024-06-18	BAIL-1	(Seat No - 4)
280	61879/2024	24.07.2024	RSA-147/2024	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-09-23	SECOND APPEAL	(Seat No - 5)
281	61880/2024	24.07.2024	RSA-213/2024	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-09-30		(Seat No - 5)
288	61881/2024	24.07.2024	BLAPL -	MADAN DAS	C.O.	COURT NO.	Order Dtd. 2024-07-23	BAIL-2	(Seat No - 2)

2			5201/ 2024			11			t No - 10)
2 8 3	61882 /2024	24.07.2 024	ABLAP L- 7178/ 2024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-07-23		(S ea t No - 10)
2 8 4	61883 /2024	24.07.2 024	ABLAP L- 7120/ 2024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-07-23		(S ea t No - 10)
2 8 5	61884 /2024	24.07.2 024	ABLAP L- 7113/ 2024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	BAIL- 2	(S ea t No - 8)
2 8 6	61885 /2024	24.07.2 024	ABLAP L- 7111/ 2024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-07-23		(S ea t No - 8)
2 8 7	61886 /2024	24.07.2 024	ABLAP L- 7000/ 2024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-07-22		(S ea t No - 8)
2 8 8	61887 /2024	24.07.2 024	ABLAP L- 7096/ 2024	BM ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-07-23		(S ea t No - 8)
2 8 9	61888 /2024	24.07.2 024	ABLAP L- 7077/ 2024	A SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-07-23		(S ea t No - 8)
2 9 0	61889 /2024	24.07.2 024	ABLAP L- 7048/ 2024	GOPAL PRASAD JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL- 1	(S ea t No

									-5)
291	61890/2024	24.07.2024	ABLAP L-7116/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	BAIL-1	(Seat No - 4)
292	61891/2024	24.07.2024	ABLAP L-7102/2024	AK RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	BAIL-2	(Seat No - 7)
293	61892/2024	24.07.2024	ABLAP L-7078/2024	MN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23		(Seat No - 7)
294	61893/2024	24.07.2024	ABLAP L-7039/2024	M N MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	BAIL-1	(Seat No - 4)
295	61894/2024	24.07.2024	ABLAP L-7101/2024	LD SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23		(Seat No - 4)
296	61895/2024	24.07.2024	ABLAP L-7108/2024	AT NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	BAIL-1	(Seat No - 5)
297	61896/2024	24.07.2024	ABLAP L-7110/2024	AT NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	BAIL-1	(Seat No - 4)
298	61897/2024	24.07.2024	ABLAP L-7084/2024	PK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23		(Seat No - 4)
299	61898/2024	24.07.2024	ABLAP L-7109/	S BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23		(Seat

			2024						No-4)
300	61899/2024	24.07.2024	ABLAP L-7021/2024	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22		(Seat No-4)
301	61900/2024	24.07.2024	BLAPL -1708/2024	M PAGAL	C.O.	COURT NO. 11	Order Dtd. 2024-07-22		(Seat No-4)
302	61901/2024	24.07.2024	BLAPL -5625/2024	BB MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-07-22	BAIL-1	(Seat No-2)
303	61902/2024	24.07.2024	ABLAP L-7080/2024	M K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-23		(Seat No-2)
304	61903/2024	24.07.2024	ABLAP L-7034/2024	KARMA DAS	C.O.	COURT NO. 11	Order Dtd. 2024-07-22		(Seat No-2)
305	61904/2024	24.07.2024	CRLA-679/2022	MANOJ KUMAR PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-23	CRIMINAL APPEAL	(Seat No-7)
306	61905/2024	24.07.2024	BLAPL -12982/2023	PRATAP SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-22	BAIL-1	(Seat No-5)
307	61906/2024	24.07.2024	WP (C) -16382/2024	P. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
3	61907	24.07.2024	WP (C)	A. DAS	C.O.	CHIEF	Order Dtd. 2024-07-31	WRIT	(S

08	/2024	024	- 16382 /2024			JUSTICE'S COURT		BRANCH (DIVISION BENCH -1)	eat No- 10 7)
309	61908 /2024	24.07.2 024	WP (C) - 16382 /2024	A. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-31	WRIT BRANCH (DIVISION BENCH -1)	(S eat No- 10 7)
310	61495 /2024	24.07.2 024	WA- 2797/ 2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-07	WRIT APPEAL	(S eat No- 1)
311	61496 /2024	24.07.2 024	WA- 2097/ 2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-19	WRIT APPEAL	(S eat No- 4)
312	61497 /2024	24.07.2 024	WA- 2098/ 2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-19	WRIT APPEAL	(S eat No- 4)
313	61498 /2024	24.07.2 024	WA- 2803/ 2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-20	WRIT APPEAL	(S eat No- 6)
314	61499 /2024	24.07.2 024	WA- 2864/ 2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-20	WRIT APPEAL	(S eat No- 6)
315	61500 /2024	24.07.2 024	WA- 3069/ 2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-02	WRIT APPEAL	(S eat No- 5)
316	61501 /2024	24.07.2 024	WA- 611/2 023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(S eat No

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317	61502/2024	24.07.2024	WA-3066/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-04	WRIT APPEAL	(Seat No - 5)
318	61503/2024	24.07.2024	WP (C) - 16864/2024	RAJA DIGBIJAY KISHORE DASH	GENERAL		Order Dtd. 2024-07-23	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 112)
319	61504/2024	24.07.2024	ABLAP L- 7072/2024	MANAS RANJAN PATRA	GENERAL		Order Dtd. 2024-07-22	BAIL-1	(Seat No - 4)
320	61600/2024	24.07.2024	WP (C) - 27766/2023	SIMADRI PANIGRAHY	GENERAL		Entire Brief	WRIT BRANCH-2	(Seat No - 45)
321	61603/2024	24.07.2024	WA-85/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-04	WRIT APPEAL	(Seat No - 3)
322	61607/2024	24.07.2024	BLAPL - 5481/2022	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-07-11	BAIL-2	(Seat No - 9)
323	61617/2024	24.07.2024	BLAPL - 7005/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-07-22		(Seat No - 9)
324	61621/2024	24.07.2024	ABLAP L- 7069/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-07-22		(Seat No - 9)
3	61629	24.07.2024	ABLAP	RABI SANKAR	GENERAL		Order Dtd. 2024-07-23		(S

25	/2024	024	L-5139/2024	MISHRA	RAL				eat No - 9)
326	61630/2024	24.07.2024	ABLAP L-7155/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-07-23	BAIL-1	(Seat No - 6)
327	61631/2024	24.07.2024	WA-3039/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-02	WRIT APPEAL	(Seat No - 5)
328	61632/2024	24.07.2024	BLAPL - 3848/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-07-23		(Seat No - 5)
329	61635/2024	24.07.2024	BLAPL - 7080/2024	SOUMYA KANTA TRIPATHY	GENERAL		Order Dtd. 2024-07-23	BAIL-1	(Seat No - 3)
330	61637/2024	24.07.2024	ABLAP L-7121/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-07-23	BAIL-2	(Seat No - 10)
331	61642/2024	24.07.2024	WA-3037/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-02	WRIT APPEAL	(Seat No - 5)
332	61643/2024	24.07.2024	WA-1974/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-02	WRIT APPEAL	(Seat No - 2)
333	61645/2024	24.07.2024	WA-3068/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-02	WRIT APPEAL	(Seat No -

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334	61652/2024	24.07.2024	WA-3045/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-02	WRIT APPEAL	(Seat No - 5)
335	61666/2024	24.07.2024	WA-3042/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-02	WRIT APPEAL	(Seat No - 5)
336	61675/2024	24.07.2024	WA-3047/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-02	WRIT APPEAL	(Seat No - 5)
337	61680/2024	24.07.2024	WA-3041/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-02	WRIT APPEAL	(Seat No - 5)
338	61695/2024	24.07.2024	WA-3064/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-03	WRIT APPEAL	(Seat No - 5)
339	61697/2024	24.07.2024	WA-3093/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-08	WRIT APPEAL	(Seat No - 5)
340	61716/2024	24.07.2024	LAA-44/2008	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-09	FIRST APPEAL	(Seat No - 1)
341	61722/2024	24.07.2024	CMP-1096/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-06-26	WRIT BRANCH-7	(Seat No - 55)
342	61724/2024	24.07.2024	LAA-37/2015	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-12	FIRST APPEAL	(Seat No - 1)

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343	61725/2024	24.07.2024	ABLAP L-7123/2024	BASUDEV BARIK	GENERAL		Final Order		(Seat No - 3)
344	61732/2024	24.07.2024	CRLMC - 1498/2024	BIJAY KUMAR PRADHAN	GENERAL		Order Dtd. 2024-06-19	CRIMINAL MISC	(Seat No - 3)
345	61733/2024	24.07.2024	WPC (O A) - 2369/2018	RASMITA ROUTRAY	GENERAL		Order Dtd. 2024-07-23	OA Branch	(Seat No - 1)
346	61734/2024	24.07.2024	CRLA-297/2023	SAHASRANSU SOURAV	GENERAL		Order Dtd. 2024-07-23	CRIMINAL APPEAL	(Seat No - 9)
347	61735/2024	24.07.2024	CONTC - 3080/2023	SANDHYARANI PANI	GENERAL		Counter	CONTE MPT	(Seat No - 5)
348	61739/2024	24.07.2024	LAA-3/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-19	FIRST APPEAL	(Seat No - 3)
349	61746/2024	24.07.2024	WA-918/2024	SOMESH KAR	GENERAL		Vakalatnama	WRIT APPEAL	(Seat No - 1)
350	61753/2024	24.07.2024	WA-918/2024	SANTOSH MEHENA	GENERAL		Petition With Annexures	WRIT APPEAL	(Seat No - 1)
355	61756/2024	24.07.2024	WA-918/2024	SOMESH KAR	GENERAL		Entire Document	WRIT APPEAL	(Seat No - 1)

1			024					L	t No - 1)
3 5 2	61762 /2024	24.07.2 024	WA- 712/2 024	CHANDAN KUMAR NAYAK	GENE RAL		Petition With Annexures	WRIT APPEA L	(S ea t No - 7)
3 5 3	61800 /2024	24.07.2 024	WA- 712/2 024	SANTOSH MEHENA	GENE RAL		Entire Document	WRIT APPEA L	(S ea t No - 7)
3 5 4	61802 /2024	24.07.2 024	CONTC - 3080/ 2023	SANDHYARANI PANI	GENE RAL		Entire Brief	CONTE MPT	(S ea t No - 5)
3 5 5	61844 /2024	24.07.2 024	BLAPL - 1646/ 2023	PRATIMA NAYAK	GENE RAL		Order Dtd. 2023-08-24	BAIL- 2	(S ea t No - 12)
3 5 6	61848 /2024	24.07.2 024	WP (C) - 1599/ 2024	SOMESH KAR	GENE RAL		Vakalatnama	WRIT BRANC H-6	(S ea t No - 26)
3 5 7	61853 /2024	24.07.2 024	WP (C) - 1599/ 2024	SOMESH KAR	GENE RAL		Entire Document	WRIT BRANC H-6	(S ea t No - 26)
3 5 8	61872 /2024	24.07.2 024	ABLAP L- 7114/ 2024	UMA SHANKAR PATEL	GENE RAL		Order Dtd. 2024-07-23	BAIL- 2	(S ea t No - 12)
3 5 9	61606 /2024	24.07.2 024	OJC- 1604/ 1968	AK PRADHA	GENE RAL		Entire Order		(S ea t No - 1)

									No-12)
360	61619/2024	24.07.2024	BLAPL-10840/2007	A.K.MOHANTY	GENERAL		Order Dtd. 2007-12-10		(Seat No-12)
361	61622/2024	24.07.2024	ABLAP L-13356/2020	A.K.MOHANTY	GENERAL		Order Dtd. 2020-11-17	CRIMINAL MISC	(Seat No-18)
362	61628/2024	24.07.2024	CRLMC-591/2016	A.K MOHANTY	GENERAL		Order Dtd. 2023-03-27	CRIMINAL MISC	(Seat No-5)
363	61682/2024	24.07.2024	AHO-67/1990	K. N. SAHOO	GENERAL		Order Dtd. 2021-04-12	M.J.C.	(Seat No-1)
364	61685/2024	24.07.2024	BLAPL-5342/2024	MK MOHANTY	GENERAL		Order Dtd. 2024-07-23	BAIL-2	(Seat No-12)
365	61696/2024	24.07.2024	WP (C)-14652/2004	N K SATAPATHY	GENERAL		Order Dtd. 2015-02-23 Petition, Annexure, Misc. case, Entire Order,		(Seat No-12)
366	61698/2024	24.07.2024	RPFAM-451/2023	M M NAYAK	GENERAL		Order Dtd. 2024-07-18	FIRST APPEAL	(Seat No-5)
367	61699/2024	24.07.2024	BLAPL-8051/	B K SAHOO	GENERAL		Order Dtd. 2006-08-25		(Seat

			2006						No - 5)
368	61700/2024	24.07.2024	BLAPL - 6962/2024	S SUNADINI	GENERAL		Order Dtd. 2024-08-02	Petition, Annexure,	(Seat No - 5)
369	61701/2024	24.07.2024	ABLAP L- 15264/2019	D PANDA	GENERAL		Order Dtd. 2021-10-08	BAIL-2	(Seat No - 16)
370	61702/2024	24.07.2024	ABLAP L- 5402/2024	S DAS	GENERAL		Order Dtd. 9999-12-31	BAIL-1	(Seat No - 1)
371	61703/2024	24.07.2024	ABLAP L- 15501/2019	D PANDA	GENERAL		Order Dtd. 2021-10-08	BAIL-1	(Seat No - 4)
372	61704/2024	24.07.2024	ABLAP L- 15503/2019	D PANDA	GENERAL		Order Dtd. 2021-10-08	BAIL-1	(Seat No - 4)
373	61705/2024	24.07.2024	WP (C) - 17983/2013	S K PRADHAN	GENERAL		Order Dtd. 2023-05-01	Petition, Annexure, WRIT BRANCH-6	(Seat No - 16)
374	61706/2024	24.07.2024	WP (C) - 15631/2024	K K SAHOO	GENERAL		Order Dtd. 2024-07-12	WRIT BRANCH-4	(Seat No - 17)
375	61707/2024	24.07.2024	WP (C) - 15164/2024	A NANDA	GENERAL		Order Dtd. 2024-07-10	WRIT BRANCH-7	(Seat No -)

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3 7 6	61708 /2024	24.07.2 024	WP (C) - 37462 /2023	P K BARIK	GENE RAL		Order Dtd. 2023-11-23	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
3 7 7	61709 /2024	24.07.2 024	WP (C) - 3066/ 2024	P K MOHANTY	GENE RAL		Judgement Dtd. 2024- 07-16	WRIT BRANC H-6	(S ea t No - 35)
3 7 8	61710 /2024	24.07.2 024	WP (C) - 14652 /2004	N K SATAPATHY	GENE RAL				(S ea t No - 35)
3 7 9	61711 /2024	24.07.2 024	WP (C) - 16096 /2010	M M NAYAK	GENE RAL		Order Dtd. 2017-05-05		(S ea t No - 35)
3 8 0	61712 /2024	24.07.2 024	WPC (O AC) - 3123/ 2017	PK BARIK	GENE RAL		Order Dtd. 2024-07-09	OA Branc h	(S ea t No - 1)
3 8 1	61713 /2024	24.07.2 024	WA- 181/2 012	S K PRADHAN	GENE RAL		Order Dtd. 2014-09- 30Annexure,	WRIT APPEA L	(S ea t No - 6)
3 8 2	61714 /2024	24.07.2 024	WA- 182/2 012	S K PRADHAN	GENE RAL		Order Dtd. 2014-09-30	WRIT APPEA L	(S ea t No - 6)
3 8 3	61715 /2024	24.07.2 024	WA- 358/2 012	S K PRADHAN	GENE RAL		Order Dtd. 2022-07-20	WRIT APPEA L	(S ea t No -

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384	61717/2024	24.07.2024	OJC-8620/1998	G JAYSINGH	GENERAL		Order Dtd. 2007-04-23		(Seat No - 6)
385	61718/2024	24.07.2024	CRLMC - 1312/2024	B K PADHI	GENERAL		Order Dtd. 2024-05-14	CRIMINAL MISC	(Seat No - 1)
386	61720/2024	24.07.2024	CRLREV-178/2011	S SUNADINI	GENERAL		Order Dtd. 2024-07-19	CRIMINAL REVISION	(Seat No - 4)
387	61721/2024	24.07.2024	FAO-183/2006	R K SAHU	GENERAL		Order Dtd. 2011-04-29	MISC. APPEAL SEC.	(Seat No - 2)
388	61758/2024	24.07.2024	CRLMP - 775/2024	A K MOHANTY	GENERAL		Order Dtd. 2024-07-16	WRIT BRANCH-4	(Seat No - 37)
389	61803/2024	24.07.2024	WP (C) - 13593/2021	T K NAYAK	GENERAL		Order Dtd. 2021-06-28	WRIT BRANCH-4	(Seat No - 38)
390	61804/2024	24.07.2024	WP (C) - 23606/2023	R K BASIK	GENERAL		Order Dtd. 2023-08-02 Petition, Annexure,	WRIT BRANCH-6	(Seat No - 54)
391	61805/2024	24.07.2024	WP (C) - 9851/2007	B R SENAPATI	GENERAL		Order Dtd. 2021-03-09	WRIT BRANCH-3	(Seat No - 28)

3 9 2	61806 /2024	24.07.2 024	WP (C) - 1608/ 2014	S RANJIT	GENE RAL		Order Dtd. 2023-01-02	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 3)
3 9 3	61807 /2024	24.07.2 024	RVWPE T- 128/2 024	P C MOHANTY	GENE RAL		Order Dtd. 9999-12-31		(S ea t No - 10 3)
3 9 4	61808 /2024	24.07.2 024	WP (C) - 5642/ 2018	S DAS	GENE RAL		Order Dtd. 2018-04-05	WRIT BRANC H-8	(S ea t No - 41)
3 9 5	61809 /2024	24.07.2 024	WP (C) - 3574/ 2022	S DAS	GENE RAL		Order Dtd. 2022-03-09	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 1)
3 9 6	61810 /2024	24.07.2 024	BLAPL - 6432/ 2015	H K MOHANTA	GENE RAL		Order Dtd. 2016-02-17		(S ea t No - 11 1)
3 9 7	61811 /2024	24.07.2 024	BLAPL - 6022/ 2018	H K MOHANTA	GENE RAL		Order Dtd. 9999-12- 31Petition,Annexure,	BAIL- 1	(S ea t No - 3)
3 9 8	61812 /2024	24.07.2 024	WP (C) - 660/2 011	A K DAS	GENE RAL		Order Dtd. 2022-07-28	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 0)
3 9 9	61813 /2024	24.07.2 024	WP (C) - 10026 /2021	N K SATAPATHY	GENE RAL		Order Dtd. 2024-02-29	WRIT BRANC H (DIVI SION)	(S ea t No -

								BENCH-2)	110)
400	61814/2024	24.07.2024	WP (C) - 14888/2022	P NAYAK	GENERAL		Order Dtd. 2024-06-28	WRIT BRANCH-6	(Seat No - 24)
401	61815/2024	24.07.2024	WP (C) - 4671/2014	S RANJIT	GENERAL		Order Dtd. 2023-07-06	WRIT BRANCH-7	(Seat No - 18)
402	61816/2024	24.07.2024	BLAPL - 12955/2023	S K JENA	GENERAL		Judgement Dtd. 2024-01-30	BAIL-1	(Seat No - 5)
403	61817/2024	24.07.2024	OJC-6440/1993	S BARIK	GENERAL		Order Dtd. 2008-03-31Petition,Annexure,		(Seat No - 5)
404	61818/2024	24.07.2024	ARBP-41/2022	N C SINHA	GENERAL		Order Dtd. 2023-01-20Petition,Appealmemo,Annexure,Entire Order,		(Seat No - 5)
405	61819/2024	24.07.2024	RFA-36/2006	P K MOHANTY	GENERAL		Order Dtd. 2016-02-22		(Seat No - 5)
406	61820/2024	24.07.2024	CMP-370/2024	S K PRADHAN	GENERAL		Order Dtd. 2024-07-10	WRIT BRANCH-1	(Seat No - 30)
407	61821/2024	24.07.2024	OJC-567/1994	S K PRADHAN	GENERAL		Order Dtd. 2008-03-31Judgement Dtd. 2008-03-31, Petition,Annexure,		(Seat No - 30)

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4 0 8	61823 /2024	24.07.2 024	OJC- 566/1 994	S K PRADHAN	GENE RAL		Order Dtd. 2008-03- 31Judgement Dtd. 2008-03- 31, Petition, Annexure,		(S ea t No - 30)
4 0 9	61824 /2024	24.07.2 024	MATA- 353/2 023	R K BASIK	GENE RAL		Order Dtd. 2023-12-21	FIRST APPEA L	(S ea t No - 4)
4 1 0	61825 /2024	24.07.2 024	SA- 76/20 02	D NAYAK	GENE RAL		Order Dtd. 2024-04-04	SECON D APPEA L	(S ea t No - 6)
4 1 1	61827 /2024	24.07.2 024	CRLRE V- 138/2 015	M K PANI	GENE RAL		Entire Order	CRIMI NAL REVIS ION	(S ea t No - 3)
4 1 2	61828 /2024	24.07.2 024	RSA- 16/20 15	J SAHOO	GENE RAL		Order Dtd. 2022-09-26	SECON D APPEA L	(S ea t No - 5)
4 1 3	61829 /2024	24.07.2 024	RSA- 16/20 15	J SAHOO	GENE RAL		Order Dtd. 2022-09- 26Decree,	SECON D APPEA L	(S ea t No - 5)
4 1 4	61831 /2024	24.07.2 024	RSA- 16/20 15	J SAHOO	GENE RAL		Order Dtd. 2022-09- 26Decree,	SECON D APPEA L	(S ea t No - 5)

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